

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-35/1999/4878/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the th 6th June, 2024.

Sub: **Commuted leave.**

Ref:- Letter No. ITS.03/2024/108 dtd. 03.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for six days from 10.06.2024 to 15.06.2024** (prefixing 08.06.2024 to 09.06.2024; suffixing 16.06.2024 to 17.06.2024), **along with station leave permission, from the evening of 07.06.2024 till the morning of 18.06.2024** has been granted. Further, you are to hand over charge to the District and Sessions Judge, Cachar, Silchar, and in his absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-35/1999/4879-4881/A, dated 6.6.2024
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(Copy of the leave application in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Cachar, Silchar.
- ✓ 3. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)